

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 31**  
TO BE ANSWERED ON 02/02/2024  
**EXCLUSION OF FARMERS FROM PM-KISAN**

31. Smt. Mahua Maji:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

(a) whether it is a fact that a large number of farmers are excluded from Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) due to changes in digital framework of the scheme, if so, the details thereof;

(b) whether Government has taken any initiative to reinstate such farmers into the scheme if so, the details thereof; and

(c) if not, the reasons therefor

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI ARJUN MUNDA)

(a) to (c) The Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) scheme is a central sector scheme launched in February 2019 to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal instalments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 2.81 lakh Cr to more than 11 Cr farmers.

The digital framework adopted in the Scheme only enforces the eligibility conditions laid out for receiving the benefits of the Scheme. The farmers who are eligible as per the operational guidelines of the Scheme are not excluded from the PM-KISAN Scheme. Eligible farmers are enrolled and deceased/ineligible beneficiaries are removed by way of continuous verification and validation of the beneficiary's data. The States/UTs have been provided with the option to mark beneficiaries as eligible to ineligible and vice versa, after due verification. E-KYC of all the beneficiaries is also done to verify their status. States/UTs have been asked to expedite the process for saturation of the scheme with all the eligible beneficiaries and removal of ineligible beneficiaries.

Further, the Government of India has undertaken the Viksit Bharat Sankalp Yatra from 15th November, 2023 as a nationwide campaign to raise awareness through outreach activities with the objective to achieve saturation of Central Government Schemes including PM-Kisan across the country, covering all the Gram Panchayats, Nagar Panchayats and Urban Local Bodies. During this campaign, over 50 Lakh eligible farmers have been included under the PM-Kisan Scheme.

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